



IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 404
IA/1250/ND/2022
IN
IB/379/ND/2020

IN THE MATTER OF:

Rambaran Singh Apex Pvt Ltd ... Applicant
Versus
Harji Engineering Works Pvt Ltd ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 18.07.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

Mr. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Fanish Kumar Rai & Gaurav Sahdev, Advocates
For the Respondent : Abhinav Jain, Adv Siddharth Shivhare

ORDER

None has appeared for the applicant, despite repeated calls, no one has turned up.

Accordingly, the present petition i.e. IB/379/ND/2020 as well as application i.e. IA/1250/ND/2022 stands **dismissed for want of prosecution.**

File be consigned to records.

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(L.N. GUPTA)
MEMBER (TECHNICAL)

sd-

(DHARMINDER SINGH)
MEMBER (JUDICIAL)